

**HIGH COURT OF SIKKIM
GANGTOK**

No.20/HCS

Dated: 27.06.2017

NOTIFICATION

Hon'ble the Chief Justice is pleased to appoint the following Advocates as Oath Commissioners for West District for a term of 02 (two) years, from the date of issuance of the Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3 (2) of the Oaths Act, 1969.

SL. NO.	NAME
1	Mr. Bikash Gurung
2	Ms. Sita Kumari Chettri
3	Ms. Aita Hangma Limboo
4	Ms. Sashi Pradhan
5	Mr. Karma Bhutia
6	Ms. Rekha Subba
7	Ms. Pema Choden Bhutia
8	Ms. Aita Rani Subba
9	Ms. Binita Karki
10	Mrs. Sabita Sharma
11	Mr. Mahadeo Sharma
12	Mr. Roshan Tamang
13	Mr. Pujan Kharka

The Oath Commissioners shall act in accordance with Rule 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008."

The remuneration for attestation of affidavit is as under:-

- (a) Attestation at the Court Premises: Rs. 100/- per affidavit.
- (b) Attestation in the residence of deponent: Rs. 200/- per affidavit.

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No. 8 (35) Confdl/HCS/3004-33

Dated: 27.06.2017

Copy to:-

1. The Chief Secretary, Government of Sikkim, Gangtok.
2. The Advocate General, Government of Sikkim, Gangtok.
3. The Additional Advocate General, Government of Sikkim, Gangtok.
4. The District & Sessions Judge (West) at Gyalshing.
5. The District & Sessions Judge (North) at Mangan.
6. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
7. The District & Sessions Judge (East) at Gangtok.
8. The District & Sessions Judge (South) at Namchi.
9. The District & Sessions Judge (Special Division - I)I/C at Gangtok.
10. The District & Sessions Judge (Special Division - II)I/C at Gangtok.
11. The Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi.
12. The Chief Judicial Magistrate –cum- Civil Judge (North) at Mangan.
13. The Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing.
14. The Chief Judicial Magistrate –cum- Civil Judge (East)I/C at Gangtok.
15. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
16. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
17. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
18. The Civil Judge-cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
19. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
20. The Civil Judge-cum- Judicial Magistrate (North)I/C at Mangan.
21. The District Magistrate of all Districts.
22. The Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
23. The General Secretary, Bar Association of Sikkim, Gangtok.
24. The General Secretary, High Court Bar Association of Sikkim, Gangtok.
25. The General Secretary, Namchi Bar Association.
26. P.A. to the Registrar General, High Court of Sikkim.
27. P.A. to the Registrar, High Court of Sikkim.
28. The Computer Cell, High Court of Sikkim.
29. Notice Board.
30. File and
31. Guard file.

REGISTRAR

